GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:5044 ANSWERED ON:27.04.2010 ALLOCATION FOR WELFARE INSTITUTIONS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government of Karnataka has requested the Union Government in September, 2009 for release of foodgrains including wheat for welfare institutions and hostels of States/UTs for the months of July, August and September, 2009;

(b) if so, whether the Union Government has since considered the request of the Karnataka Government; and

(c) if so, the details thereof and the follow up action taken thereon and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): In September 2009, Government of Karnataka requested for allocation of food grains under the Welfare Institutions Scheme for the months of July to September 2009. Initial allocation of 3969.6 tons of rice and 1701.24 tons of wheat was made to Government of Karnataka under the scheme for the first quarter of 2009-10. The State Government was requested to furnish the Utilization Certificate (UC) for the foodgrains allocated for the previous years to consider allocation of foodgrains for the remaining period of 2009-10. However, the State Government has not so far furnished UCs for the entire allocations made in previous years in the prescribed format despite reminders.

Allocation of food grains under the scheme are made at highly subsidized Below Poverty Line (BPL) prices. As per procedure, further allocations could be made only on furnishing of UCs for past allocations. Hence, no allocation of food grains to the State was made under the scheme for the period beyond 30.6.2009.